

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-314/1993/7166/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam  
Additional Court No.III,  
Chandmari, Guwahati-03.

Dated Guwahati, the 4<sup>th</sup> December, 2019.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/1010/E dated 28.11.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the morning of 5.12.2019 till the evening of 10.12.2019, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence Special Judge, CBI, Addl. Court No. II, Guwahati shall remain in-charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-314/93/7167-1A, dated 4.12.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. II, Chandmari, Guwahati.
3. ✓ The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pda